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सरदार वल्लभभाई पटेल राष्ट्रीय पुलिस अकादमी
SARDAR VALLABHBHAI PATEL NATIONAL POLICE ACADEMY
(भारत सरकार : गृह मंत्रालय) : (Government of India : Ministry of Home Affairs)
हैदराबाद - 500 052 : Hyderabad - 500 052

No.15011/4/2015/Estt/A2 - 1785

Dated, 29 June, 2022

To

1. All Ministries / Departments of Government of India.
2. The Secretary, Ministry of Law & Justice, Khan Market, New Delhi
3. The Director of Prosecution, Home Department, Telangana.
4. The Director of Prosecution, General Administration (SR) Department (AP)
5. The Directors General / Inspectors General of all States / UTs
6. The Registrar to High Courts of all States / UTs.
7. The Director, National Judicial Academy, Braabirada Road, Suraj Nagar, Bhopal, M.P. - 462 044.
8. The Directors, All State Judicial Academies (list enclosed).
9. All public sector undertakings / All recognized research institutions / All Universities / All Semi-Government / Statutory / Autonomous organisations.

Sub: Nominations for filling up one post of Assistant Director (Law) in the SVP National Police Academy, Hyderabad on deputation basis - regarding.

Sir,

Nominations are invited for one post of "Assistant Director (Law)", General Central Service Group-A, Gazetted, Non-Ministerial, in this Academy on deputation.

The eligibility criteria (educational qualifications, experience, etc) and details of the post are furnished in the enclosed **Annexure - I**.

It is requested that the above post may kindly be circulated among all Departments / Institutions / Offices under your charge and also to be hosted on their websites. The nominations of eligible officers along with, (a) their bio-data in the prescribed proforma (**Annexure - II**) duly attested, (b) Attested copies of Annual Confidential Reports for the last five years (from 2016-17 to 2020-21), (c) details of major and minor penalty for the last 10 years and (d) Certificate(s) of Integrity, Vigilance and Cadre Clearance, may please be forwarded to this Academy **through proper channel**. The details including Prescribed Proforma and eligibility conditions etc are also available on SVP NPA website: <http://www.svpnpa.gov.in> and click on 'Vacancies' tab.

4. The Cadre Controlling Authorities may ascertain that the particulars of the nominated officers are correct as per the service records and meeting the eligibility criteria. While forwarding the nominations, the present post, pay scale of the post held by the officer and basic pay of the nominated officers may please be indicated.

5 This is issued with the approval of competent authority.

Yours faithfully,

(Hari Prasath S)

Assistant Director(Estt)

Encl: Annexure- I & II.

Copy for favour of information to :

1. The Secretary to the Government of India, Ministry of Home Affairs, North Block, New Delhi - 110 001.

RECEIPT NO. 2112
DATE 08-07-2022
INITIAL OF D.A. [Signature]

Annexure – I

Details of the post of Assistant Director (Law) in the SVP National Police Academy, Hyderabad – 500 052

S No.		
1	Name of the Post	Assistant Director (Law)
2	Classification of the Post	General Central Service Group 'A' Gazetted (Non-Ministerial)
3	Scale of Pay	(Level-11 of the Pay Matrix (Rs. 67,700-2,08,700/-)
4	DA, HRA & Other allowances	Admissible as per the Central Government Orders from time to time.
5	Training Allowance	Admissible as per the Central Government Orders from time to time.
6	Method of Recruitment	By Deputation including short term contract.
7	Eligibility Criteria:	<p>Essential: (a) Officers of Central Government or State Government or Union Territory Administration or Public Sector Undertakings or recognized research institutions or Universities or Autonomous or Statutory Organisations- (i) holding analogous post on regular basis in the parent cadre or department; or (ii) With five years' service in level-10 in the pay matrix (Rs. 56100-177500) or equivalent, rendered after appointment thereto on a regular basis in the parent cadre or department, or (b) Officers of State Judicial service with 7 years' service and presently working in the pay scale of Rs. 39530-54010/- rendered after appointment thereto on regular basis in said parent cadre.</p> <p>Desirable: (a) Possessing a Master's Degree in Law from a recognized University and having three years experience in teaching law subjects.</p> <p>Note: The maximum age limit for appointment by deputation (including short term contract) shall be not exceeding fifty six years as on the closing date of receipt of application.</p>
8	Nature of duties	To impart training in law subjects to the trainees attending various courses in the Academy. Such other duties entrusted to him / her from time to time in connection with training programmes etc.

CURRICULUM VITAE PROFORMA [For the post of Assistant Director(Law)]

1. Name of the Candidate :
(in Block Letters)
2. Date of Birth :
(in Christian era)
3. Date of retirement under :
Central/State Government Rules.
4. Educational Qualifications :
5. Whether Educational and other qualifications :
required for the post are satisfied. (If any
qualification has been treated as equivalent to
the one prescribed in the Rules, state the
authority for the same)

	Qualification/ Experience Required	Qualifications/ Experience possessed by the officer
Essential	(1) (2) (3)	
Desired	(1) (2)	

6. Please State clearly whether in the light :
of entries made by you above, you meet
the requirement of the post.
7. Details of Employment, in chronological order. Enclose a separate sheet duly
authenticated by your signature, if the space below is insufficient.

Office / Institution	Post held on regular basis	From	to	Scale of pay and basic pay / Level in pay matrix	Nature of duties (in detail)

8. Nature of present employment i.e. :
Ad-hoc or Temporary or Quasi-
Permanent or Permanent.

9. In case the present employment :
is held on deputation/contract basis,
please state -
a) The date of initial appointment:
b) Period of appointment on deputation/
contract. :
c) Name of the parent office/ :
Organization to which you belong.
10. Additional details about present employment
- Please state whether working under
(indicate the name of your employer
against the relevant column)
- a) Central Govt.
b) State Govt.
c) University
d) Others
11. Please state whether you are working :
in the same Department and are in the
feeder grade or feeder to feeder grade.
12. Are you in Revised Scale of Pay? If :
yes, give the date from which the
revision took place and also
indicate the pre-revised scale.
13. Total emoluments per month now :
drawn.[Basic Pay+ GP & Total emoluments]
with latest salary slip in case other than
central govt. pay scales:
14. Additional information, if any, :
which you would like to mention in
support of your suitability for the post.
(This among other things may provide
information with regard to (i) additional
academic qualifications (ii) professional
training and (iii) work experience over
and above prescribed in the Vacancy
Circular/Advertisement)
(Note: Enclose a separate sheet, if the
space is insufficient).
15. Please state whether you are applying
for deputation :

16. Whether belongs to SC / ST :

17. Remarks :

(The candidates may indicate information with regard to (i) Research publications and reports and special projects (ii) Awards/Scholarship/Official Appreciation (iii) Affiliation with the professional Bodies/institutions/societies and (iv) any other Information.

(NOTE:- Enclose a separate sheet if the space is insufficient)

I have carefully gone through the vacancy circular/advertisement and I am well aware that the information furnished in the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information / details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed / withheld.

Station :

Date :

Signature of the Candidate

Address _____

Contact Mobile No. _____

e-mail ID: _____

Certification by the Employer / Cadre Controlling Authority

The information / details provided in the above application by the applicant are true and correct as per the facts available on records. He / She possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he / she will be relieved immediately.

2 Also certified that;

- i) There is no vigilance or disciplinary case pending / contemplated against Shri / Smt
- ii) His / Her integrity is certified.
- iii) His / Her CR Dossier in original is enclosed / photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.
- iv) No major / minor penalty has been imposed on him / her during the last 10 years **Or** A list of major / minor penalties imposed on him / her during the last 10 years is enclosed.(as the case may be)

Countersigned

(Employer / Cadre Controlling Authority with seal)